RAJYA SABHA [18 December, 2001]

Now, they will initiate suitable audit inspection, in December, 2001 itself.

Investigation by Crime Branch (Delhi Police) Against M/s United Breweries Ltd.

2930. SHRI RAJU PARMAR:
MISS FRIDA TOPNO:
SHRI BHAGATRAM MANHAR:

Will the Minister of FINANCE be pleased refer to the answer to Unstarred Question 3151 given in the Rajya Sabha on 21st August, 2001 and state;

- (a) whether it is a fact that the Crime Branch of Delhi Police has not so far investigated the forgery committed by M/s United Breweries Ltd. inspite of the fact that the FIR was registered more than a year back;
- (b) If so, what is the actual position in this regard and whether Government propose to take up the matter with the concerned authorities at a higher level to ensure that the investigations are completed without any further delay; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN): (a) No report about completion of investigation has been received by the Directorate of Enforcement from Delhi Police.

(b) and (c) Delhi Police has been requested to send a report on the action taken and a copy of the challan field, if any in the Court.

Under Utilization of Noida MINT

2931. SHRI K.B. KRISHNA MURTHY: SHRI KHAGEN DAS:

Will the Minister of FINANCE be pleased to state;

(a) wheter the Government Mint at Noida became operational in 1988;